

1.	2.	3.	4.
30.	Mouse Deer (Tragulus meminna)	CWLW, A.P.	Ahmedabad, Vishakhapatnam, Hyderabad & Nandankanan Zoos.
31.	Chinkara (Gazella gazella)	CWLW, Rajasthan	Ahmedabad, Jaipur, Chandigarh, Kanpur Zoos & N.Z.P., Delhi.
32.	Gaur (Bos gaurus)	Chief Wild- life Ward- en, Kama- taka, Bang- alore	Nandankanan, Mysore, Vandalur, Hyderabad.
33.	Indian Wild Ass (Equus hemionus khur)	CWLW, Gujarat	Junagarh, Ahmedabad, Zoos & NZP, Delhi.
34.	Nilgiri Tahr (Hemitragus hylocrius)	CWLW Tamil Nadu Madras	Deer Park, Ooty
35.	Indian Rhinoceros (Rhinoceros unicornis)	Add.IGF (WL)	Guwahati, Kanpur Calcutta & Patna

Diversions of Forest Land for Mining

379. SHRI A. INDRAKARAN REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether large scale diversion of forest land for mining has taken place in different parts of the country during the last three years;

(b) if so, the details thereof, Statewise;

(c) whether about 3000 hectares of forest land has been diverted for mining in Madhya Pradesh in Chhindwara, Sarguja, Bilaspur and Siddhi;

(d) whether this diversion is taking place with the concurrence of the Government; and

(e) if not, the action taken by the Government to arrest such diversion?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b) Formal approvals are accorded under the Forest (Conservation) Act, 1980 in respect of mining proposals on forest land received from various State Governments. Such approvals have been accorded in conformity with the provisions of the Forest (Conservation) Act, 1980 after careful examination of all relevant information, including likely adverse effect of such diversion of forest land on

environment including flora and fauna. Further, appropriate environmental safeguards including compensator afforestation wherever applicable, have been stipulated to mitigate likely adverse effects of such diversion.

(c) to (e) Formal approvals under the Forest (Conservation) Act, 1980 for mining purposes have been accorded over approx.. 1407 ha., 1063 ha., 472 ha. and 2465 ha. of forest land in districts of Chhindwara, Sarguja, Bilaspur and Sidhi respectively, during the last fifteen years (since the enactment of the Act). The proposals approved mainly pertain to various public sector coal agencies such as South Eastern Coal Field Ltd., Western Coal Field Ltd. etc. and include area of underground mining also. Such approvals have been accorded after careful examination of all relevant aspects which are likely to have adverse impact on environment including flora and fauna. Further, appropriate environmental safeguards including compensatory afforestation, wherever applicable, have been stipulated to mitigate likely adverse effects of such diversion.

[Translation]

Assistance To Cultural Organisation

380. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of proposal for financial assistance received from cultural organisations of Madhya Pradesh during the last three years;

(b) the number of proposal sanctioned and the number of them lying pending;

(c) whether the Government have since released the fund as demanded;

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the time by which the grants are likely to be released?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Passenger Amenities

381 SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of long distance Superfast/Mail